

**IN THE INCOME TAX APPELLATE TRIBUNAL
'B' BENCH, BENGALURU**

**BEFORE SHRI INTURI RAMA RAO, ACCOUNTANT MEMBER
and
SHRI LALIT KUMAR, JUDICIAL MEMBER**

IT(TP)A No.2030/Bang/2016
(Assessment year : 2012-13)

M/s.Statestreet Global Advisors India Pvt. Ltd.
(Formerly known as StateStreet Services India Pvt. Ltd.) ... Appellant
RMZ Infinity, Tower D, 7th Floor,
Old Madras Road,
Bengaluru-560016.
PAN:AALCS 1213 K

Vs.

Deputy Commissioner of Income-tax,
Circle 6(1)(2),
Bengaluru. ... Respondent

Appellant by : Shri DarpanKirpalani, Advocate.
Respondent by : Ms. Neera Malhotra, CIT(DR)

Date of hearing : 26/02/2018
Date of pronouncement : 28/02/2018

O R D E R

Per INTURI RAMA RAO, AM :

At the time of hearing of the appeal, learned AR of the assessee sought permission to withdraw the appeal. Permission to withdraw the appeal is granted and the appeal is dismissed as withdrawn.

Order pronounced in the open court on 28th February, 2018.

Sd/-
(LALIT KUMAR)
JUDICIAL MEMBER

sd/-
(INTURI RAMA RAO)
ACCOUNTANT MEMBER

Place : Bengaluru
Date : 28/02/2018
srinivasulu, sps

Copy to :

- 1 Appellant
- 2 Respondent
- 3 CIT(A)-
- 4 CIT
- 5 DR, ITAT, Bangalore.
- 6 Guard file

By order

Senior Private Secretary
Income-tax Appellate Tribunal
Bangalore